

**100 Per Cent Export Oriented Units**

9977. SHRI N.E. HORO : Will the Minister of COMMERCE be pleased to state :

(a) the companies/undertakings to which the industrial licences or letter of intent for 100 per cent export-oriented units have been given ;

(b) the names of those companies/undertakings out of the above, which have started functioning and since when ;

(c) the amount of foreign exchange earned by these companies/undertakings ;

(d) the progress made in the remaining cases ; and

(e) the total foreign exchange allotted to the undertakings in operation and to those under erection, separately ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) As on 31st December, 1983, 388 units have been approved for the setting up of 100% export oriented units.

(b) to (d) As on 31st March, 1984, 46 units have gone into production, a list indicating names of units under production is attached. Total estimated f.o.b. value of exports of 100% export Oriented Units is Rs. 84.75 crores upto 31st March, 1984. Another 27 units are likely to go into production by 30th June, 1984. Another 27 units are likely to go into production by 30th June, 1984. The remaining units are under various stages of implementation.

(e) As approved 100% EOUs, are eligible to import capital goods, raw materials, components under OGL and duty free, no separate allocation of foreign exchange is necessary in their case.

**STATEMENT**

1. Wheels India Ltd., Madras.
2. Kareem Cascami Ltd., Bangalore.
3. Lavino Kapur Cottons Ltd., Bombay.
4. Kudremukh Iron Ore Co. Ltd., Bangalore.
5. Nav Maharashtra Chakan Oil Mills, Pune.
6. Delta Jute and Industries, Calcutta.
7. Speciality Fats (P) Ltd., Bombay..
8. Indian Xerographic Systems, Bombay.
9. Nava Bharat Tobacco Co. Ltd., Hyderabad.
10. Delta Hamlin Ltd., New Delhi.
11. Badhkal Electronics (P) Ltd., New Delhi.
12. Hindustan Monarch (P) Ltd., New Delhi.
13. Harwood Garments (P) Ltd., Bangalore.
14. India Export House (P) Ltd., New Delhi.
15. G.K.B. Ophthalmics Ltd., Batin, Goa.
16. Nova Silk Ltd., Fort, Bombay.
17. Indo Asahi Glass Co. Ltd., Calcutta.
18. Gallant Overseas, Faridabad.
19. Goenka Overseas, Sahibabad (UP).
20. Swiss Jewels (I) Ltd., Bombay.
21. Shaw Wallace & Co., New Delhi.
22. Grecta Exports, Madras.
23. Indus Electronics, New Delhi.
24. Ferro Alloys Corpn. Ltd., Tumsam, Maharashtra.
25. Themis Chemicals Ltd., Bombay.
26. Rol Kobo Chains Co., Vallabh Vidyanagar, Gujarat.
27. Diamond Boart International (P) Ltd., Madras.
28. Zuari Stainless Industries, Bombay.
29. Keva Fragrances Ltd., Bombay.
30. Universal Magnetics (P) Ltd., Chandigarh.
31. Scientific Instruments Co. Ltd., Ghaziabad.
32. Uttar Pradesh Export Industries Ltd., New Delhi.
33. Indian Metal & Ferro Alloys Ltd., Koraput, Orissa.
34. Nathani Steel Pvt. Ltd., Bombay.

35. Magnetic Information Technology/Ltd., Punjab.
36. Balmer Lawrie & Co. Ltd., Calcutta.
37. HPG Resistors Pvt. Ltd., Bangalore.
38. Champandany Jute Co. Ltd., Calcutta.
39. Ligna Parquet Inds. (P) Ltd.,
40. Amar Embroidery Sales Corpn. Bombay.
41. Abiq Plastics Pvt. Ltd. Madras.
42. Gem Granites, Madras.
43. Nowasarwa Chemicals Pvt. Ltd, Ahmedabad
44. Gogte Textiles, Karnataka.
45. Nanco Overseas Mysore.
46. Machine Works (International) Ltd., Calcutta.

**Foreign Loan in Cash, Capital Equipment and Technical Knowhow etc.**

9978. SHRI N.E. HORO : Will the Minister of FINANCE be pleased to state :

(a) the quantum of foreign aid, loans etc. received by our country during the last three years ; and

(b) the details of such aid received in cash, capital equipment and technical know-how etc. separately ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) The quantum of foreign aid (loans and grants) received during the last three years is as follows :—

PERIOD	(Rs. Crores)		
	LOANS	GRANTS	TOTAL
1981-82	1420.27	350.59	1770.86
1982-83	1821.36	339.39	2160.75
1983-84	2091.39	311.46	2402.85

(b) External assistance received from various sources falls broadly into the categories of technical assistance, project assistance and non-project assistance or programme assistance under which a wide variety of raw materials, spares, capital equipment etc. may be covered. Details of external assistance have been given in

Annexure IV of Explanatory Memorandum on the Budget of the Central Government for respective years as laid before Parliament. Various aided projects contain payment for capital equipment and technical services and it is therefore not possible to split the quantum of aid received under the categories mentioned.

**Removal of Restrictions on Imported Car**

9979. SHRI R.N. RAKESH : Will the Minister of COMMERCE be pleased to state :

(a) the reasons for not allowing transfer or sale of a car imported by a non-resident when the car has been paid for by earning abroad and the very high import duty paid for ;

(b) the reasons why an imported TV and VCR and other-items are allowed to be sold but not a car ; and

(c) whether Government propose to remove the restrictions on imported cars since Maruti is essentially totally imported and the car is transferable ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) There is a provision in the Import Policy for transfer or sale of car imported by a non-resident Indian, on his transfer of residence, after a prescribed period.

(b) Imported TV, VCR and other items are also not allowed to be sold before a specified period.

(c) In view of the position stated at (a) and (b) above, the question does not arise.

**Issue of Licences for Opening Branches by State Bank of India**

9980. PROF. NARAIN CHAND PRASHAR : Will the Minister of FINANCE be pleased to refer to the reply given to the Unstarred Question No. 2917 on 9 December, 1983 regarding opening of branches of State Bank of India in Himachal Pradesh and state :

(a) whether any more licences have been issued out of 46 centres identified by the